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Title: Observation regarding issuing guidelines to ban maligning of character of victims of crime against women.

MADAM SPEAKER: Hon. Members may recall that the shameful incident that occurred in a moving bus in the night of last Sunday in Delhi which shook our conscience was condemned in one voice by all our Members.

I visited the hospital yesterday to enquire about the condition of the young lady and met her parents. I have conveyed the concerns of the House and good wishes for her speedy recovery.

The lady Members of the House have since met me and expressed their anguish and pain over this inhuman incident. Echoing the sentiments of the entire House, especially the lady Members, I would want the Government to immediately issue appropriate guidelines to completely ban the maligning of the character of victims of such offences by anybody in any way. A senior lady Indian Police Officer should be appointed to look after all cases of crime against women and for the purpose of redressing the grievances of women.

Intensive training programmes for gender sensitization of the police forces all over the country must be organized with immediate effect, and this is the sense of the House.

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